

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 179 OF 2017

Dated: 20th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Odisha Power Transmission Corporation Limited **Appellant(s)**
Vs.
Tata Sponge Iron Limited & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. R. K. Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Ashok Kr. Parija, Sr. Adv.
Mr. R.M. Patnaik
Mr. P.P. Mohanty for R-1

Mr. Rutwik Panda
Ms. Anshu Malik for R-2

ORDER

At the request of learned counsel for the appellant, the matter is
adjourned to **15.02.2019**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/pk